

**LOK SABHA**

**BULLETIN-PART II**  
**(General Information relating to Parliamentary and other matters)**

**Nos. 8094-8120]**

**[Wednesday, February 7, 2024/ Magha 18, 1945 (Saka)**

**No. 8094**

**Table Office**

**Extension of current session of Lok Sabha**

As announced by the Chair today (7.2.2024) and agreed to by the House, the current session of Lok Sabha has been extended upto Saturday, the 10<sup>th</sup> February, 2024 in order to provide sufficient time for completion of essential items of Government Business.

2. Accordingly, the Lok Sabha will sit on Saturday, the 10<sup>th</sup> February, 2024.
3. There will be no Question Hour on that day.

**No. 8095**

**Legislative Branch-I**

**The Constitution (Scheduled Castes and Scheduled Tribes) Orders (Amendment) Bill, 2024**  
**(As Passed by Rajya Sabha)**

**[Letter No. 12026/44/2013-C&LM dated 7<sup>th</sup> February, 2024 from Shri Arjun Munda, Minister of Tribal Affairs to the Secretary General, Lok Sabha]**

The President, having been informed of the subject matter of the Constitution (Scheduled Castes and Scheduled Tribes) Orders (Amendment) Bill, 2024, recommends to the House the consideration of the Bill under article 117(3) of the Constitution.

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